GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 1696 TO BE ANSWERED ON 30TH JULY, 2025

IMPLEMENTATION OF PMGKAY AND NFSA IN NORTH BENGAL

1696. SHRI RAJU BISTA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the status of implementation of the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) and National Food Security Act (NFSA) in Darjeeling and Kalimpong districts;
- (b) the details of the total number of beneficiaries under said schemes in the Darjeeling and Kalimpong districts; and
- (c) the details of grains provided to beneficiaries under different Below Poverty Line (BPL) categories?

ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

- (a): The Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) is being successfully implemented in all the States/ Union Territories including Darjeeling and Kalimpong districts of West Bengal.
- (b): The State Government of West Bengal has identified beneficiaries up to the maximum permissible limit i.e. 601.84 lakh person. There are 9.52 lakh beneficiaries in the Darjeeling district and 5.17 lakh beneficiaries in the Kalimpong District of West Bengal.
- (c): Identification of beneficiaries under PMGKAY is under two categories- Antyodaya Anna Yojana (AAY) households and Priority Households. While Antyodaya Anna Yojana (AAY) which constitute the poorest of the poor are legally entitled to receive 35 kg of foodgrains per household per month, the priority households are entitled to 5 kg of foodgrains per person per month. There is no Below Poverty Line (BPL) category under the Act.

The term foodgrains is defined as rice, wheat or coarse grains or any combination thereof conforming to such quality norms as may be determined, by order, by the Central Government from time to time.
